## **National Company Law Tribunal** Allahabad Bench

CPNO. 108/MD/2012

EET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 13.10.2017** 

NAME OF THE COMPANY: Smf. Poonam Guffa V/S AJ Prakashan Put Ltd SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act of 1956

Sl. NO.

Name

Designation

Representation

1. Ashish Gr. Snv. Adv. Petitiones Ats 2. Dr. Pawan Jaiswal PCMA Respondant &

## **CP NO.108/ND/2012**

Sh. Ashish Kumar Srivastava, Advocate for the petitioner. Dr. Pawan Jaiswal, PCMA for the respondent.

Ld. Counsel for the petitioner informs by producing a copy of the order passed by Hon'ble Supreme Court dated 06.10.2017 stating such the Hon'ble Supreme Court has now pleased to grant further two weeks extension, this fact is confirmed by Ld. PCMA. Therefore, the case now is fixed for completing the task of the inspection within stipulated period and to submit its report further independent report by Commissioner as well from the observer, RD(NR).

The matter be listed on 9<sup>th</sup> November, 2017.

Dated:13.10.2017

Typed by: P.K. Jyoti

H.P. Chaturvedi, Member (Judicial)